NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 02(ND)2008 **CA. NO**.

PRESENT: SMT. INA MALHOTRA Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.09.2016

NAME OF THE COMPANY: Sh. Anil Kuamr Goenka & Ors. V/s. M/s. Sudershan Doors Pvt Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

ORDER

The Bench Officer has informed that this case now falls within the territorial jurisdiction of the Allahabad Bench. The files be sent to the concerned Bench. The parties are directed to be present before the Allahabad Bench on 30.09.2016.

Jaluoh (Ina Malhotra) **Member Judicial**

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